

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

Jaipur Bench, Jaipur

ORDER SHEET

Application No. OA 1141/92 of 199

Applicant(s) Jamna Prasad

Respondent(s)

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry

Orders of the Tribunal

26/5/94 adjourned
CASE NOT REACHED
DOYOP FOR HEARING
ON.....199.....
25/8/94
B.O.
COURT MASTER
J.P. Singh

25-8-94

Mr. Virendra Lodha - Counsel for the applicant
Mr. H.N. Galla - Counsel for the respondent

Mr. H.N. Galla, Counsel for the respondent, submits that he had moved an application that the applicant has expired. In spite of the application, the Counsel for the applicant has not taken any legal representation in place of the deceased on record. He has also drawn our attention that this submission was made before the Court in the presence of the learned Counsel for the applicant, on 21.1.94.

In the light of the submission made by Mr. Galla, ~~is not taking into consideration the proceedings of the file.~~ the OA abates and is disposed of accordingly.

(O.P. Sharma)

(D.L. Meh)

Member (A)

Member (B)

Ento dnt to
in apt cl
& apt CP
or und 5/20/94
5/21
2/9/94